

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.150 /2010

Dated: 11th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd.Appellant(s)

Versus

M.P. Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Sneha Venkataramani

Counsel for the Respondent(s) : Mr. Sunil Sharma

Order

As directed by this Tribunal vide its order dated 21st April, 2011 the comprehensive written submissions have been filed by the Appellant on 2nd May, 2011 after serving copy on the other side.

Learned counsel for the State Commission requests for further time to file written submissions. Accordingly, time is allowed. He is directed to file the same on or before 19th May, 2011 after serving copy to the other side.

Post the matter on **25th May, 2011** at 2.30 p.m. for reporting compliance.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/ss

